

for leave to introduce a Bill to provide for the welfare of all children who are born handicapped and mentally retarded.

[English]

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the welfare of all children who are born handicapped and mentally retarded."

The motion was adopted.

[Translation]

SHRI SHANTILAL PURUSHOT-TAMBHAI PATEL: I introduce the Bill.

15.47 1/2 hrs.

COMPULSORY STERILISATION BILL*

[English]

SHRI G.S. BASAVARAJU (Tumkur): I beg to move for leave to introduce a Bill to provide for compulsory sterilisation and for matters connected therewith.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for compulsory sterilisation and for matters connected therewith."

The motion was adopted.

SHRI G.S. BASAVARAJU: I introduce the Bill.

MR. DEPUTY-SPEAKER: Shri V. S. Krishna Iyer.. Absent. Shri A. Charles.

15.48 hrs.

CONSTITUTION (AMENDMENT) BILL*

(Substitution of new Article for Article 57)

[English]

SHRI A. CHARLES (Trivandrum): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI A. CHARLES: I introduce the Bill.

15.48 1/2 hrs.

DOMESTIC WORKERS (CONDITIONS OF SERVICE) BILL*

[English]

SHRI THAMPAN THOMAS (Mavelikara): I beg to move for leave to introduce a Bill to provide for the fixation of wages of domestic workers and for the improvement of their working conditions.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the fixation of wages of domestic workers and for the improvement of their working conditions."

The motion was adopted.

SHRI THAMPAN THOMAS: I introduce the Bill.